

LOK SABHA
UNSTARRED QUESTION NO.393
FOR ANSWER ON 18/12/2017

STEEL PSUS

393. SHRI PRAHLAD SINGH PATEL:

Will the Minister of STEEL be pleased to state:

- (a) the details of public sector undertakings working in steel sector under the administrative control of his Ministry, State/UT-wise including Madhya Pradesh;
- (b) the percentage of contribution of public sector companies in total production of steel in the country;
- (c) the details of import and export of steel by public sector undertakings during the last three years and the current year;
- (d) the details of percentage of profits of public sector undertakings being used under corporate social responsibility, State/UT-wise, specifically in the State of Madhya Pradesh; and
- (e) the steps taken by the Government to enhance steel production of PSUs in steel sector in order to meet the requirement of the country?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

- (a) There are two steel manufacturing Public Sector Undertakings (PSUs) under the administrative control of Ministry of Steel namely Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL).

State/UT-wise details are as follows:

Name of the State / UT	Name of the Unit
Steel Authority of India Limited (SAIL)	
Chhattisgarh	Bhilai Steel Plant
West Bengal	Durgapur Steel Plant
	IISCO Steel Plant, Burnpur
	Alloy Steel Plant, Durgapur
Odisha	Rourkela Steel Plant
Jharkhand	Bokaro Steel Plant
Tamil Nadu	Salem Steel Plant
Karnataka	Visvesverya Iron & Steel Plant
Rashtriya Ispat Nigam Limited (RINL)	
RINL, the corporate entity of Vishakhapatnam Steel Plant is located in the State of Andhra Pradesh.	

- (b) The share of Public Sector Steel Companies in total crude steel production in the country is about 19%.

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(c) Details of import and export of steel by SAIL & RINL during the last three years and the current year is as under:

(in `000 tonnes)

Name of the PSU	Import				Export			
	2014-15	2015-16	2016-17	2017-18 (till Nov., 17)	2014-15	2015-16	2016-17	2017-18 (till Nov., 17)
SAIL	NIL	NIL	NIL	NIL	492.6	219.8	672.8	388.7
RINL	NIL	NIL	NIL	NIL	223	525	413	325

(d) Funds under Corporate Social Responsibility are not allocated by CPSEs, State/UT-wise.

(e) Steel is a deregulated sector and the role of Government is that of a facilitator. The decisions in respect of production of steel are taken by the individual producers based on specific commercial and financial merits. SAIL and RINL have undertaken modernization and expansion of their steel plants funded by their own sources.
